


F. No. J-11014/4/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 28th March, 2024

ORDER

The President is pleased to assign the additional charge of the office of Deputy Solicitor General of India for High Court of Kerala to Shri AR. L. Sundaresan, Additional Solicitor General of India, High Court of Madras, with immediate effect, till the appointment / engagement of regular Additional Solicitor General of India / Deputy Solicitor General of India for High Court of Kerala.

2. Hindi version of this order will follow.


(Jaspal Singh Dhanju)
Deputy Legal Adviser (Judicial)

Copy (through email) to:-

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. Sh. AR. L. Sundaresan, Additional Solicitor General of India, High Court of Madras.
5. Sh. Manu S., ex-Dy. SGI, High Court of Kerala with request to hand over all files related to Central Govt. litigations to Shri AR. L. Sundareshan, Addl. SGI.
6. All the deputy SGIs in various High Court, as per list.
7. The Registrar, High Court of Kerala.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office copy.


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